

C. A. T. Bench, JAIPUR

Date of Order

Orders

18-2-93

Mr. Kunal Rawat - Counsel for the
petitioners

The MRs (NO 29 and NO 100)
are allowed. The petitioners
are allowed to file the joint
application. Petitioners have
already filed the amended
Cause title. ^{MR 100/93} That same way
be taken in the file of the
OA (NO. 34/93) which
may now be listed for
admission on 9-3-93.

[Signature]

(3) **S. Mahajan**
(Adm.)

[Signature]
D. L. Mehta
Vice-Chairman

Cy sent to the
app. & resp no 3 on
vide 2107 & 2108

Date 29-3-93

[Signature]
10/8/93